

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 20(ND)/2015  
CA NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

SPECIAL .  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE COMPANY: Sh. Gulshan Saraf  
Vs.  
M/s. Pawan Kumar Sushil kumar Agro Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. SOURABH GUPTA, ADV.		PETITIONERS	Janet G. pl
2	Rajeev K Goel Adv			
3	Ajay Gang Adv		Respondent R1 to R13	Arav Gang

**Order**

Both sides are present. It is represented that in relation to the implementation of an arbitration award which has a material bearing in so far as the CP, and it is further represented by the parties that on 17.10.2016 as well as 25.10.2016 the matter was listed before the Hon'ble High Court of Delhi and the same is posted before the Hon'ble High Court of Delhi on 06.12.2016.

Hence this matter is adjourned to 14.12.2016 to update this Tribunal about the status.

(R. VARADHARAJAN)  
MEMBER(J)

(S.K. MOHAPATRA)  
MEMBER (T)